

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 58 OF 2017 &
IA NOS. 162 & 363 OF 2017**

Dated : 30th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. Monnet Ispat & Energy Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Pranjit Bhattacharya

Counsel for the Respondent(s) : Mr. C. K. Ray
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **27.02.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js